

(FOR JUDGMENT)
(REPORTABLE)
SECTION II-A

ITEM NO.67

COURT NO.13

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1031/2015

VIJAY SINGH @ VIJAY KR. SHARMA

Appellant(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

WITH

Crl.A. No. 1579/2017 (II-A)

Crl.A. No. 1578/2017 (II-A)

Crl.A. No. 765/2017 (II-A)

Date : 04-10-2024 These appeals were called on today for carrying out necessary corrections in the reportable judgment.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Ms. Fauzia Shakil, AOR
Mr. Amit Sharma, AOR
Mr. Ajay Kumar Singh, AOR

For Respondent(s) Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Shantanu Sagar, AOR

1. This reportable judgment was pronounced on 25.09.2024 by Hon'ble Mr. Justice Satish Chandra Sharma of the Bench comprising Hon'ble Ms. Justice Bela M. Trivedi and His Lordship.

2. Today these appeals were again listed for directions as there are some typographical errors in paragraph

nos.12, 15 and 33 of the judgment already uploaded, wherein the citations of the cases cited in the Judgment are missing.

3. In view of this, typographical errors have been rectified in the judgment, and the Registry is directed to again upload this judgment by removing the earlier one which was pronounced and uploaded on 25.09.2024.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)

(Signed corrected Reportable Judgment is placed on the file)